tampering any evidence as the charge sheet was already filed in a criminal court.

## Recruitments of Holder Degrees of Fake Universities in KVS

- 2891. SHRI R. N. ARYA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to answer to Unstarred Question 723, given in the Rajya Sabha on the 28th July, 2000 and state:
- (a) whether holders of B.Ed or equivalent degrees of some fake universities have been recruited by Kendriya Vidyalaya Sangathan; and
- (b) if so, what are the details of such employees and what action has been taken against them?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) The information is being collected.

## **Arbitrary Orders of KVS**

- † 2892. PROF. RAM GOPAL YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government are aware of some arbitrary orders of Kendriya Vidyalaya Sangathan, like change in the timing of primary classes, depositing of school fee in Bank by students or their parents and 70 per cent hike in school fee;
- (b) if so, what is the intention behind such orders and Government's reaction towards their likely impact on students and parents; and
- (c) what steps Government would take for withdrawal of the said order, with immediate effect?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI)D: (a) to (c) Change in the timing of primary classes from 5 hours 35 minutes to 6 hours 10 minutes has been done with a view to give adequate focus on the academics and also keeping in view of the safety and security of students. The deposit of school fee in bank has been done with a view to ensure safety in handling cash and relieve the teachers from the same and giving attention to the studies. No tuition fee has been increased during

† Original notice of (he question was received in Hindi.